

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 22/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Ruchi Kohli, Adv.

For Respondent(s)

Ms. Sudha Pal, adv.
Sri Vimal S. Dave, adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos. 1,4 and 7 are awaited. The remaining respondents have been served. However, it is submitted that Mr. Vimal S. Dave has been instructed to appear on behalf of respondent Nos. 3-7. Granted four weeks time for filing vakalatnama and counter affidavit. List the matter on 11.09.2013.

		(Sunil Thomas)	
		Registrar	